

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 930 of 2021	Axis Bank Ltd. Vs. Naren Seth & Anr.	Ujjal Banerjee	Ashwini Kumar Singh
2.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.	Sidhartha Barna	
3.	Comp. App. (AT) (Ins) No. 948 of 2021	Amrapali Fincap Ltd. Vs. Manish Gupta & Ors.	Vaibhav Mahajan	
4.	Comp. App. (AT) (Ins) No. 949 of 2021	Rajendra Mehra, suspended Director of Shivam Steels and Tubes Private Ltd. Vs. Kailas Sinari (Proprietor of Kails Sinari & Co.) & Anr.	Pranaya Goyal	
5.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	
6.	Comp. App. (AT) (Ins) No. 953 of 2021	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	
7.	Comp. App. (AT) (Ins) No. 954 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Raghav Kakkar	Abhishek Anand
8.	Comp. App. (AT) (Ins) No. 955 of 2021	R.K. & Associates Vs. Pranay Infrabuild Pvt. Ltd.	Aditya Parolia	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
10.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
11.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitagan Singh Khurana	Karan Kohli Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
12.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher-R2
13.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah
14.	Comp. App. (AT) (Ins) No. 885 of 2021	A.L.T. Sakhari Awas Samiti Ltd. Vs. Omkaara Assets Reconstruction Pvt. Ltd.	Sameer Rastogi	Sandeep Goel

For Hearing

15.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	Ishant Singh Katoz
16.	Contempt Case (AT) No. 03 of 2020 in Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	Akshay Kapoor-R9 & R10 Namit Suri-R4 to R11, R13, R14, R16 & R17

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By order of Hon'ble Chairperson
-sd/-
Registrar